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BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA

I. A. No. 49 of 2026
(Arising out of OA No-147/2023/EZ)

In the matter of;

An application for impletion of H & UD Dept., Govt.
of Odisha as a party.

AND

In the matter of;

Pradip Kumar Pattnaik, aged about 65 years,
S/o Late Banabihari Pattnaik
Plot No-1206(C), Sector-6. CDA,
Cuttack, Odisha-753 014

.....Applicant

Vrs.

1. Union of India
represented through Secretary,
Dept. of Environment, Forest & Climate Change,
Jorbagh, Aliiganj, New Delhi-110 003
Email: - secy-moef@nic.in
2. State of Odisha
represented through it's Chief Secretary to Govt.
At-Lok Seva Bhawan, Bhubaneswar
Dist-Khurda, Odisha
Email: - csori@nic.in
3. Secretary
Dept. of Water Resources,
Govt. of Odisha
At-Rajib Bhawan, Keshari Nagar,
Bhubaneswar, Dist-Khurda, Odisha-751 001
Email: - wrse.or@nic.in
4. Secretary
Dept. of Revenue & Disaster Management,
Govt. of Odisha, At-Lok Seva Bhawan,
Bhubaneswar, Dist-Khurda, Odisha
Email: - revsec.od@nic.in



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Received

Pattnaik
22/04/2026
(Applicant)

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Uda Padhe
Additional Chief Secretary
H & U.D. Department

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5. Engineer-in-Chief,
Water Resource Dept.
At-Rajib Bhawan, Keshari Nagar,
Bhubaneswar, Dist-Khurda, Odisha-751 001
Email: - eic-wr@nic.in
6. Executive Engineer
Mahanadi Barrage Division,
At/P,O-Gandarpur, Town/Dist-Cuttack
Odisha-753 003
Email: - eembarragedivnctc@gmail.com
7. Collector, Cuttack
At/P.O/P.S/Town/Dist-Cuttack
Odisha-753 002
Email: - dm-cuttack@nic.in
8. Tahasildar
Cuttack Sadar, Cuttack
At/P.O/P.S/Town/Dist-Cuttack
Odisha-753 002
Email: - tah1.ctc@nic.in
9. Odisha State Pollution Control Board,
Represented through it's Member Secretary,
Paribesh Bhawan, A/118, Nilakantha Nagar,
Unit-8, Bhubaneswar, Dist-Khurda, Odisha-751 012
Email: - paribesh1@ospeboard.org
10. State Environment Impact Assessment Authority
Represented through it's Chairman,
At- SRF-2/1, Acharya Vihar, Unit-IX,
OPTCL Colony, Bhubaneswar, Dist-Khurda
Odisha-751 022
Email: - seiaaorissa@gmail.com
11. Odisha Tourism Development Corporation (OTDC)
Represented through it's Managing Director,
Dept. of Tourism, Paryatan Bhawan, Museum Campus,
Lewis Road, Bhubaneswar
Dist-Khurda, Odisha-751 014
Email: - info@odishatourism.gov.in

..... Respondents

*CC/12/26
AeIA*



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Uda Polle
Additional Chief Secretary
H & U.D. Department

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AND

In the matter of;

State of Odisha
represented through its Additional Chief Secretary
to Govt. in House & Urban Development Department,
3rd floor, Kharavel Bhawan, Bhubaneswar, Khurda
Odisha-751 001, Email: - hudsec.or@od.gov.in

.....Intervener

The humble petition of
the above named as petitioner/intervener.

Most Respectfully Sheweth:

1. That the aforesaid original application has been filed with all false and fabricated facts by the applicants making the following prayer: -

PRAYER

"It is therefore humbly prayed that this Hon'ble tribunal may graciously pleased to :-

- Direct the Tehsildar and Collector of Cuttack to record the entire 426 Acres of land as forest land in ROR and the said land to be handed over to Forest Department for the further maintenance and development.*
- Destroy all the permanent and temporary construction which has been made at the river bed and the debris should be dumped in other areas far from the river bed, the expenditure should be bear by those department/officials who made those constructions and the authority may be directed not to have any further construction over the said land.*
- Remove the iron pillars which has been installed at the river bed of Mahandi, to remove the soil, sand, debris and moorum (red stone powder) from the river bed which has been dumped after the order of this Hon'ble tribunal.*
- Open the old river water channel from Gadagadia Ghat to Jobra by the side of the embankment by removing the sands for free flow of water during the flood time.*
- Direct OP 9 and 10 to take appropriate steps for any violation with regard to Air Pollution, Water Pollution, Environment and ecological disorder and they should be directed to supervise the said area periodically.*
- To reduce the length of the spur to 200 Mtr at Mathamatha and Hadiapatha area.*

Alta Palle
Additional Chief Secretary
H & U.D. Department

*Coastal
Area*



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- g. *Direct Respondents to undertake huge plantation work on the river embankment immediately to restore back the riverine ecology and environment.*
- h. *Penalised the offenders who comitted the wrongfull construction aforementioned, after issuance of the guidelines by this Hon'ble Tribunal as well as the directions w.r.t the plantation which has not been complied till yet.*
- i. *Or any other order(s), direction(s) may be passed as deemed fit and proper."*

2. That during pendency of this case, the State Govt. under the Housing & Urban Development Department has decided to go for a Mahanadi Waterfront Development Project which is to be undertaken by Cuttack Development Authority (CDA), Cuttack in collaboration with the Department of Water Resources and shall be implemented in strict adherence to the guidelines & verdicts of the Nation Green Tribunal.
3. That the CDA has submitted the Master Plan Report to H & UD Department Government of Odisha for necessary approval. The entire project cost will be borne by the H & UD Dept. whereas CDA is the implementing agency. For technical part of embankment strengthening, Department of Water Resources would be the funding and implementing Department.
4. That it is ensured that there shall be no deviation in the Notified Eco-Sensitive Zone of CDA and any other statutory conditions.
5. That this project is a unique one and it will be one of the best in the eastern part of India and Final Master Plan has already been prepared for the said "Mahanadi Water Front Development Project" which will provide the residents of Cuttack as well as regional, national and international tourist equal access to world class public infrastructure that

Usha Patra
Additional Chief Secretary
H & U.D. Department

*Coach
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focuses on ecologically sensitive place and areas to show case the art and culture traditions of the city of the State.

The development is planned to be a pre-dominantly pedestrian access with shaded walking trails and tracks that are laid through the landscape. Restricted access shall be allowed for service vehicles, ambulances and fire trucks only. The waterfront will be developed to provide an iconic new identity to Cuttack and it's citizens and will instil civic pride in the region.

The entire site is planned to serve as an universally accessible area catering to a wide range of take holders with different challenges to create an inclusive public space.

6. That since the H & UD Department Government of Odisha is going to implement the aforesaid Project and this matter is pending before this Hon'ble Tribunal for final hearing the present IA has been filed to implead the H & UD Department as a party to this Original Application.
7. That unless Housing & Urban Development Department made a party to assist this Hon'ble tribunal for proper and effective adjudication of the matter the entire State will be highly prejudiced.
8. That it is pertinent to mention here that the Housing & Urban Development Dept. is a necessary party for proper & effective adjudication of the matter.
9. That it is necessary in the interest of justice to pass an order for impleading the Housing & Urban Development Dept., Govt. of Odisha as a party to the aforesaid Original Application.

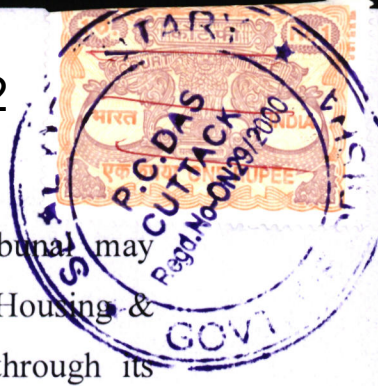
Usha Boller
Additional Chief Secretary
H & U.D. Department



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PRAYER



It is prayed, therefore, that this Hon'ble Tribunal may graciously be pleased to pass an order for impleading the Housing & Urban Development Dept., Govt. of Odisha represented through its Additional Chief Secretary, 3rd floor, Kharavel Bhawan, Bhubaneswar, Khurda, Odisha-751 001 as Respondent No-12 to the aforesaid Original Application.

And pass any other order which will be deemed fit and proper for the ends of Justice.

And for which act of kindness the interveners as in duty bound shall ever pray.

Coerolm

Cuttack
Date: 22.4.2026

Addl. Govt. Advocate
for the State-Respondents

AFFIDAVIT

I Smt. Usha Padhee, aged about 57 years, W/o Dr. Arabinda Padhee at present working as Additional Chief Secretary to Govt. H & U.D. Department, Bhubaneswar, Odisha do hereby solemnly affirm and sincerely state as follows:

1. That I am the petitioner in the aforesaid IA.
2. That the facts stated above are true to the best of my knowledge & belief.

Identified by

Coerolm
Addl. Govt. Advocate

Usha Padhee
DEPONENT
Additional Chief Secretary
H & U.D. Department

CERTIFICATE

Cartridge papers are not available.

Coerolm

Cuttack
Date: 22.4.2026

Addl. Govt. Advocate
for the State-Respondents

The above named deponent
Solomnly affirm on.....
.....being 'identified'
by.....

Usha Padhee
~~*Umesh Ch Behura*~~
U. Ch. Behura, Adv.

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IA petition for intervention in
OA No.147 of 2023.pdf

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to juristpattnaik ^



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